

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 6332 of 2013**

**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

For the Petitioner : Mr. Aashish Kr., Advocate  
For the State : Mr. A.C. to G.A.-V  
For the Resp No. 10. : Dr. Ashok Kr. Singh, Advocate

**12/Dated: 9<sup>th</sup> July, 2020**

Heard through V.C.

As requested by the learned counsel for the State, put  
up this case on 30<sup>th</sup> July, 2020, by way of last chance.

Amardeep/

**(Deepak Roshan, J.)**